NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

<u>2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI</u> DAILY CAUSE LIST DATED 18.11.2021 (THURSDAY)

COURT -IV (VIRTUAL MODE) 02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|--------|---|--|------------------------|----------------------------|
| 1. | Review Application No. 01 & 02 of 2021 in Comp. App. (AT) (Ins) No. 233 & 333 of 2021 | Dwarkadhish Sakhar Kharkhana Ltd. & Anr. Vs. Pankaj Joshi & Ors. | Utsav Mukherjee | Rohan Agrawal |

For Directions

| 2. | Comp. App. (AT) | Vijay Kumar Chopra & Ors. | Swapnil Gupta | Rajshree Chaudhuary- |
|----|-----------------|---------------------------|---------------|----------------------|
| | No. 12 of 2021 | Vs. | | R1 to R6 |
| | | Sudershan Chopra & Ors. | | Akshita Sachdeva |
| | (PH) | | | Dhruv Chawla |
| | | With | | |
| 3. | Comp. App. (AT) | Arvind Chopra & Ors. | Ekansh Mishra | |
| | No. 26 of 2021 | Vs. | | |
| | | Vijay Kumar Chopra & Ors. | | |
| | | | | |

After rising 02:00 PM Bench of Court - II

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Orders

| 4. | I.A. No. 2097 of | UCO Bank | Partha Sil | Abhijit Sinha-R1 |
|----|------------------|------------------------------------|------------|------------------|
| | 2021 in Comp. | Vs. | | Azeem Samuel |
| | App. (AT) No. | SREI Equipment Finance Ltd. & Anr. | | Rusha Mitra |
| | 232 of 2020 | | | Kumar Anurag |
| | | | | Singh-R2 |

For Hearing

| 5. | Comp. App. (AT) | Sun Pharmaceutical Industries & Anr. | Shyam Kumar | Sanjay Kapur |
|----|------------------|--------------------------------------|-------------|---------------------|
| | (Ins) No. 334 of | Vs. | | Arjun Asthana-R1 |
| | 2021 | Sumit Binani & Anr. | | V.M. Kannan-R2 |
| | (PH) | | | Jishnu Chowdhury-RP |

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By order of Hon'ble Chairperson

1. Notice Board

2. Website: www.nclat.nic.in

-sd/-Registrar